

**FORM A
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF UTKAL BUILDERS LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	UTKAL BUILDERS LIMITED
2. Date of incorporation of corporate debtor	08/06/1990
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Odisha, Cuttack
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202OR1990PLC002529
5. Address of the registered office and principal office (if any) of corporate debtor	UTKAL BUILDERS LIMITED At- 777, Sahid Nagar, Bhubaneswar, Odisha- 751007.
6. Insolvency commencement date in respect of corporate debtor	27th September, 2019 vide order issued by NCLT, Cuttack Bench in CP(IB) No. 477/KB/2018 in T.P. No. 25/CTB/2019
7. Estimated date of closure of insolvency resolution process	24th March, 2020
8. Name and registration number of the insolvency professional acting as interim resolution professional	Suresh Chandra Pattanayak Registration No: IBBI/PA-002/IP-N00759/2018-2019/12384
9. Address and e-mail of the interim resolution professional, as registered with the Board	GKV-38, Gatikrushna Villa Tankapani Road Bhubaneswar, Odisha. 751018 Email id- suresh_pattanayak@yahoo.co.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	341, BJB Nagar, Ground Floor Bhubaneswar, Odisha, PIN:751014 Email id- utkal.cirp@gmail.com
11. Last date for submission of claims	10th October, 2019
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	1. Unsecured Financial Creditor
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Surya Kant Satapathy (IBBI/PA-001/IP-P00598/2017-18/11050) 2. Ardhendu Sekhar Rout (IBBI/PA-002/IP-P00024/2016-17/10051) 3. Niraj Kumar Tiwari (IBBI/PA-001/IP-P01082/2017-18/11782)
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link https://ibbi.gov.in/home/downloads (b) Physical Address: Available at website

Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of a corporate insolvency resolution process of the **UTKAL BUILDERS LIMITED** on 27th September, 2019. The creditors of **UTKAL BUILDERS LIMITED** are hereby called upon to submit their claims with proof on or before 10th October, 2019 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd /-

Name and Signature of Interim Resolution Professional :
Date and Place :

Suresh Chandra Pattanayak
28th September 2019, Bhubaneswar